Annexure-3

Tamra Dhatu Udyog Private Limited

Date of commencement of CIRP: 25.05.2022

List of Creditors (Version 5.0) drawn as on 23.09.2022 (Updated List of creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022, (Version 2.0) drawn as on 20.07.2022, (Version 3.0) drawn as on 05.08.2022 & (Version 4.0) drawn as on 29.08.2022)

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

| I.No Name of Creditor | | Details of claim received | | Details of claim Admitted | | | | | | Amount of contingent | any mutual | | T | (Amount in ₹) Remarks, if any |
|-----------------------|----------------------|---------------------------|---------------------|---------------------------|--------------------|-------------------------------------|---|--|--------------------------|----------------------|----------------------------------|----------------|-----|----------------------------------|
| | | Date of Amoun Receipt | Amount Claimed | | Nature of Claim | Amount covered by security interest | ALLES SOLE TO SELECT AND AND ADDRESS OF THE PARTY OF THE | The second secon | % of voting share in CoC | | dues, that may be set- off | | | |
| 1 | Bank of Baroda | 04.06.2022 | ₹ 1,50,00,39,847.29 | ₹ 1,50,00,39,847.29 | Secured | ₹ 1,50,00,39,847.29 | ₹ 1,50,00,39,847.29 | No | 26.79% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 2 | Indian Bank | 08.06.2022 | ₹ 2,00,42,56,900.00 | ₹ 1,99,58,91,633.34 | Secured | ₹ 1,99,58,91,633.34 | ₹ 1,99,58,91,633.34 | No | 35.64% | ₹ - | ₹ - | ₹ 83,65,266.66 | ₹ - | Refer Note 1 |
| 3 | Punjab National Bank | 08.06.2022 | ₹ 54,78,47,479.45 | ₹ 54,78,47,479.45 | Secured | ₹ 54,78,47,479.45 | ₹ 54,78,47,479.45 | No | 9.78% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| 4 | Union Bank of India | 03.06.2022 | ₹ 77,90,14,821.37 | ₹ 77,90,14,821.37 | Secured | ₹ 77,90,14,821.37 | ₹ 77,90,14,821.37 | No | 13.91% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| | Total | | ₹ 4,83,11,59,048.11 | ₹ 4,82,27,93,781.45 | | ₹ 4,82,27,93,781.45 | ₹ 4,82,27,93,781.45 | | 86.13% | ₹ - | ₹ - | ₹ 83,65,266.66 | ₹ - | |

An amount of Rs. 83,65,266.66 has not been admitted being the amount of interest charged after Insolvency Commencement Date.

Mamta Binani
Resolution Professional
In the Matter of Tamra Dhatu Udyog Private Limited
Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227
AFA VALID TILL 06-12-2022